

Policy Regarding Changes in Catering Restaurants

700. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any policy of Government to make changes in the present catering restaurants at present in the railway stations ;

(b) if so, when and the details thereof ; and

(c) if not, whether Government propose to do so where catering to the public is not upto the mark ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) to (c) : Constant endeavours are being made by the Railways to improve the quality of food and catering services at the stations as well as in the trains. To this effect, regular frequent inspections are conducted by Officers and Inspectors at various levels and suitable deterrent action taken against those found guilty. Moreover, with a view to further improving the catering standard, India Tourism Development Corporation have also been commissioned as consultants for modernising catering arrangements at New Delhi Railway Station as a Pilot Project which may be extended to other stations in the light of the experience gained.

Import of Generating Equipment for West Bengal

701. SHRI SANAT KUMAR MANDAL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Centre has rejected the two proposals from the West Bengal Government for the import of power generating equipment ; and

(b) if so, the reasons therefore ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) : Government have not agreed to the proposals of West Bengal Government to import power generating equipment as the equipment is available indigenously on reasonable terms.

Electrification of Jalarpet—Bangalore Railway Line

702. SHRI V.S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that there is great need to electrify Jalarpet—Bangalore Railway Line for the speedy movement of traffic ; and

(b) if so, whether Government would take up the electrification of Jalarpet—Bangalore line in the Seventh Plan period ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b) : The Railways have approved the electrification of Jolarpettai—Bangalore Section, but the actual execution will depend on the availability of funds after meeting the requirements of others higher priority sections. For the time being, the electrification of Jolarpettai—Bangalore Section is deferred due to inadequacy of funds.

Measures to Ensure Fair Deal and Equality of Status and Opportunity for Women

703. SHRI S.M. BHATTAM : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether Government have taken or proposed to take any specific measures for ensuring fair deal for women as announced recently by the Prime Minister and if so, what are the details thereof.

(b) whether Government propose to make any reservations in jobs for women and if so, the details thereof; and

(c) whether Government contemplate to take specific steps for ensuring and enforcing equality of status and opportunity for women and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : (a) Yes, Sir. The proposed measures include integrating women into development programmes in all sectors such as providing greater opportunities for employment, greater access to education and vocational training, etc.

(b) No, Sir.

(b) The Constitution provides for equal opportunities for women and prohibits discrimination. The Equal Remuneration Act was passed; in 1976 to provide for the payment of equal remuneration to men and women for the same type of work and to prevent discrimination on the grounds of sex against women. State Governments and Union Territories have been addressed for stricter implementation of legislations affecting women.

Container Handling Complex at Calcutta Docks

704. SHRI R.P. DAS : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) what is the fate of the proposed container handling complex at the Calcutta Docks ; and

(b) the progress made so far, if any, in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b) : The proposal for provid-

ing container handling facilities at Calcutta Port at an estimated cost of Ra. 10.36 crores has since been sanctioned by the Government.

New Trains to be Introduced

705. SHRI LAKSHMAN MALLICK : Will the Minister of RAILWAYS be pleased to state the number of new trains, route-wise, proposed to be introduced during the current financial year ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : There is no proposal at present to introduce any new passenger carrying train during the remaining period of current financial year viz. 1984-85.

Steps to Popularise Homoeopathic Treatment, Number and Location of Homoeopathic Hospitals in the Country

706. SHRI CHINTAMANI JENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number and location of homoeopathic hospitals functioning in the country ;

(b) the number of beds in each such hospital ;

(c) whether there is a great demand to open more homoeopathic hospitals in the country ; and

(d) if so, what is the Government's proposal to popularise the homoeopathic treatment in the country and to open more homoeopathic hospitals during the Seventh Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) : As per information